(घ) यदि नहीं, तो क्या सरकार उनका पता लगाने के लिए कोई कार्यवाही कर रही है ; और

(ङ) यदि हां, तो तत्संबधी ब्यौरा क्या है और यदि नहीं तो उसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मन्त्री (श्री सवाई सिंह सिसोदिया) : (क) जी, हां।

(ख) से (ङ) सीमाशुल्क विभाग के निवारक और आसूचना तंत्र को सुदृढ़ बना दिया गया है जिससे तस्करों के बड़े गिरोहों का पता लगाया जा सके तथा उन्हें निष्क्रिय बनाया जा सके । वर्ष 1981 के दौरान सीमाशुल्क अधिकारियों ने विदेशी मुद्रा की तस्करी में ग्रस्त 50 व्यक्तियों को गिरफ्तार किया ।

विदेशी मुद्रा की तस्करी में ग्रस्त पाए गए व्यक्तियों के खिलाफ कानून के अनुसार उपयुक्त कार्यवाही शुरू कर दी गई थी जिसमें विदेशी मुद्रा संरक्षण और तस्करी निवारण अधिनियम, 1974 के उपबंधों को लागू करना भी शामिल है।

Ban on Import of Surgical Dressings by Singapore from India

6509. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Singapore Government has banned the import of surgical dressings from India ;

(b) if so, what are the reasons thereof ; and

(c) the names of the companies which have been exporting surgical dressings to that country ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) No. Sir.

(b) Does not arise.

(c) According to the information furnishrd by the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, which is looking after exports of surgical dressings from India, following are the regular exporters of surgical dressings to Singapore :

(i) M/s. Jayer & Co., Calcutta.

(ii) M/s. B. N. Sarder & Sons, Calcutta ; and

(iii) M/s. Sardar Surgicals, Calcutta.

Applications for appointment on Compassionate Grounds

6510. SWAMI INDERVESH : Will the Minister of DEFENCE be pleased to state :

(a) how many applications have been received for appointment on compassionate grounds as per Government of India, Ministry of Home Affairs O. M. No. 14014/11/79-Estt. (D) dated 20 September, 1979 :

(b) how many persons have been appointed under the above-said order; how many cases are pending for appointment and what are the reasons for delay; and

(c) how much time will be taken for their appointment on compassionate grounds?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (c). The requisite information is being collected.